

BRIEF QUOTATION NOTIFICATION

It is hereby notified that sealed quotations are invited by the undersigned for the disposal of waste papers, Cause lists, newspapers, magazines, file boards, card boards bindings, out dated forms etc., of High Court of Karnataka, Kalaburagi Bench, Kalaburagi. The persons / firms who are interested may, therefore, submit their sealed quotation to this office, **"ON OR BEFORE 27.01.2024 by 12.00 P.M. "** by depositing E.M.D of ₹10,000/- and furnishing their highest rate for the purchase of aforesaid waste papers.

The sealed quotations will be opened on 29.01.2024 at 04.30 P.M.

An Earnest Money Deposit(EMD) of ₹10,000/- shall be paid by way of D.D obtained in the name of the Additional Registrar General, High Court of Karnataka, Kalaburagi or may be paid in Demand Draft by crediting the same in favour of the Additional Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi, in HCA-I Branch of this office and the D.D or receipt obtained thereof shall accompany the quotation. The quotation without EMD would be rejected outright.

For further details you are requested to contact HCA-II Branch of this office.

Sd/-

(MARULASIDDARADHYA H.J)
Additional Registrar General
High Court of Karnataka
Kalaburagi Bench